

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 970
TO BE ANSWERED ON 26.07.2021**

JOBS FOR LOCALS IN MANGALORE

970. SHRI PRAJWAL REVANNA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the recent protest in Mangalore for demanding jobs for locals in Mangalore Refinery and Petrochemicals Limited (MRPL) where employment opportunities are denied for sons of soil by the company;**
- (b) if so, the details of locals recruited on regular/contractual basis at all levels in MRPL;**
- (c) whatever there is any Government policy for jobs for locals in PSUs/Pvt limited companies or any other Government department;**
- (d) the reasons for denying employment opportunities to locals in MRPL; and**
- (e) the action taken by the Government to give employment opportunities to locals in the recent past and punitive action taken by the Government against the companies which violated such rules?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Yes sir, the Government is aware about a recent protest in Mangalore for demanding jobs for locals in Mangalore Refinery and Petrochemicals Limited (MRPL).

(b): MRPL, which is a Central Public Sector Undertaking, gives fair and equal opportunity to all candidates including local residents as per merit in the selection process following Government of India guidelines. The details of the employment provided by MRPL are as below :

Contd..2/-

Employees	Total	From Karnataka
Regular Management	904	402
Regular Non Management	1205	896
Contract	2985	2635

(c) to (e): MRPL, being a central Public Sector Undertaking of Government of India follows Government of India orders issued from time to time for recruitments and gives fair opportunity to all eligible candidates, who are citizens of India to appear for its selection process.

MRPL had given fair opportunity to all and the candidates were selected on Merit.
